

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 124
IA/752(AHM)2020
IA/58(AHM)2021
IA/145(AHM)2021
in
CP(IB)/268(AHM)2018

Order under Section 9 IBC

IN THE MATTER OF:

POSCO-India Pune Processing Center Pvt Ltd
V/s
Poggenamp Nagarsheth Powertronics Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..28/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Pratik Goyal, Advocate.
For the Respondent : Mr. Kiran Shah, FCA.


ORDER

IA 58 of 2021 is filed for approval of Resolution Plan and IA 145 of 2021 is filed by one of the Operational Creditors for objecting of passing the plan.

IA 145 of 2021 and IA 58 of 2021 shall be heard together. IA 752/2020 is filed by HDFC.

Matter stands adjourned for hearing on 05.07.2021


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)